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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha passed the Parliament (Prevention of Disqualification) Amendment Bill, 2013.

SECRETARY-GENERAL: Madam Speaker, I have to report following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Parliament (Prevention of Disqualification) Amendment Bill, 2013 which has been passed by the Rajya Sabha at its sitting held on the 22nd August, 2013."

2. Madam Speaker, I lay on the Table the Parliament (Prevention of Disqualification) Amendment Bill, 2013, as passed by Rajya Sabha on the 22nd August, 2013.